

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0000646/2020	MANBODH MAHANANDA VS STATE OF ODISHA	BRUNDABAN ROUT VS	BARGARH /377 /2018 () //
2	BLAPL/0000647/2020	SUSHANTA @ CHHELKA BHUE VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BHATILI /76 /2019 () //
3	BLAPL/0000648/2020	TRINATH SAHU VS STATE OF ODISHA	S.K.JOSHI VS	ORKEL /214 /2019 () //
4	BLAPL/0000649/2020	BHAGABAN PANGI VS STATE OF ODISHA	ARIJEET MISHRA VS	KUNDRA /116 /2019 () //
5	BLAPL/0000650/2020	ASISH KUMAR MALIK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	/ /0 () //
6	BLAPL/0000651/2020	MAHESH HALBA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /253 /2019 () //
7	BLAPL/0000652/2020	KANGRESS SWAIN VS STATE OF ODISHA	S.K.MOHANTY VS	KABISURYANAGAR (KODALA) /224 /2019 () //
8	BLAPL/0000653/2020	JITESH KUMAR SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	SARANGADA /107 /2016 () //
9	BLAPL/0000654/2020	BABU @ DEBA @ DEBADUTTA SWAIN @ DEBAMANT K SWAIN VS STATE OF ODISHA	DEBAMANT K SWAIN MOHANTY VS	JAJPUR TOWN /16 /2019 () //
10	BLAPL/0000655/2020	KANHA BEHERA @ KEUTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHALLIKOTE /106 /2019 () //
11	BLAPL/0000656/2020	ANANTA NARAYAN PATTNAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /167 /2017 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :22/01/2020**

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12	BLAPL/0000657/2020	KALIA TANDI VS STATE OF ODISHA	TUKUNA KU MISHRA VS	KEGAON /63 /2019 () //
13	BLAPL/0000658/2020	BANSHIDAR NAIK @ BAGALA @ BAGA VS STATE OF ODISHA	ADITI HOTA VS	BALIMI /16 /2015 () //
14	BLAPL/0000659/2020	DEEPAK DASH VS STATE OF ODISHA	MANAS CHAND VS	DHANUPALI /379 /2019 () //
15	BLAPL/0000660/2020	DEEPAK DASH VS STATE OF ODISHA	MANAS CHAND VS	RENGALI (SAMBALPUR) /125 /2019 () //
16	BLAPL/0000661/2020	PINTU @ BABU @ DUSHMANT PRADHAN VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	CHOUDWAR /167 /2019 () //
17	BLAPL/0000662/2020	PITABAS RANA @ BANKA VS STATE OF ODISHA	RAMDAS ACHARY VS	SAHADEV KHUNTA /274 /2019 () //
18	BLAPL/0000663/2020	SK.FAKIR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MADHUPATNA /142 /2017 () //
19	BLAPL/0000664/2020	BULU @ PRAFULLA KUMAR SAHU VS STATE OF ODISHA	SANJIB KUMAR DASH VS	DIGAPAHANDI /223 /2019 () //
20	BLAPL/0000665/2020	AKHAYA NAYAK @ DEBA PRASAD NAYAK VS STATE OF ODISHA	B.K.NAYAK VS	BALANGA /137 /2018 () //
21	BLAPL/0000666/2020	RATNAKAR HANSA VS STATE OF ODISHA	AMITAV DAS VS	LATHOR /87 /2015 () //
22	BLAPL/0000667/2020	KALIA @ MANAS MALIK VS STATE OF ODISHA	SURYAKANTA DASH VS	BONAI /41 /2014 () //
23	BLAPL/0000668/2020	MD.IMRAN	PRASANTA KUMAR NANDA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000669/2020	SAMIR RANJAN DAS	BISWARANJAN DALAI	BALIANTA P.S. /204 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000670/2020	SANTOSH MAJHI	RAMANI KANTA PATTANAIAK	DHUSURI /105 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000671/2020	KANDURU CHARAN DAS @ ULLA	CHANDAN SAMANTARAY	PHIRINGIA /127 /2015
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000672/2020	NARESH NANDA	DEEPALI MAHAPATRA	PUINTALA /125 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000673/2020	SONU PRADHAN	G.N. SAHU	BUDEN /73 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000674/2020	IMRAN BEG	RAJIB LOCHAN PATTNAIK	JEYPORE TOWN /5 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000675/2020	BIJAYA BADAIAK @ RANJAN	UMAKANTA BARIK	PLANTSITE /150 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000676/2020	BISWAJIT PARIDA	PRADEEP KUMAR PARID	KONARK /1 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000677/2020	DILLIP DAS	DEBASIS MISHRA	KEONJHAR TOWN /306 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000678/2020	RATHIA SAHU @ RATHIA SAHOO	SMRUTI RANJAN MOHAPATRA	RASOL /106 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000679/2020	DEBENDRA KUMAR PARIDA	DEBASIS MISHRA	KEONJHAR TOWN /306 /2019
		VS	VS	()

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35	BLAPL/0000680/2020	STATE OF ODISHA DIBYA BEHERA VS	MANOJ KUMAR PATI VS	// TITILAGARH /331 /2019 ()
36	BLAPL/0000681/2020	STATE OF ODISHA KAINA @ MAHENDRA BEHERA VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /10 /2020 ()
37	BLAPL/0000682/2020	STATE OF ODISHA BALARAM @ BABUNA SAHOO VS	D.MITRA VS	// MARKAT NAGAR /141 /2019 ()
38	BLAPL/0000683/2020	STATE OF ODISHA MUKESH MAHARA VS	AKSHAYA KUMAR PATI VS	// DARGHA BAZAR /116 /2019 ()
39	BLAPL/0000684/2020	STATE OF ODISHA MD.IRSHAD VS	SMRUTI RANJAN MOHAPATRA VS	// JEYPORE TOWN /148 /2019 ()
40	BLAPL/0000685/2020	STATE OF ODISHA SUREN @ SURENDRA MALLIK @ TABDA BABA VS	ABHIRAM BHADHARTHA DAS VS	// BARGARH /274 /2019 ()
41	BLAPL/0000686/2020	STATE OF ODISHA SUDHIR KATA VS	D.R.SWAIN VS	// TUREIKELA /27 /2011 ()
42	BLAPL/0000687/2020	STATE OF ODISHA DEWA VS	B.SAHOO VS	// CHOUDWAR /507 /2019 ()
43	BLAPL/0000688/2020	STATE OF ODISHA SANTILATA MOHANTY VS	JITENDRA SAMANTARAY VS	// KHURDA P.S. /229 /2016 ()
44	BLAPL/0000689/2020	STATE OF ODISHA BALARAM MAHAKUD VS	SOUMYA MISHRA VS	// KAPTIPADA /153 /2019 ()
45	CMAPL/0000075/2020	STATE OF ODISHA SUJATA SA VS JENNY J.INDORWALI	ADV. VS	// // ()

## ORISSA HIGH COURT

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46	CMAPL/0000076/2020	KEDARNATH MISHRA VS STATE OF ORISSA	ADV. VS	// 0 //
47	CMAPL/0000077/2020	UNION OF INDIA VS MADHABANANDA LENKA	MR.A.K.BOSE (A.S.C.I.)(O.H.C.) VS	// 0 //
48	CMAPL/0000078/2020	UNION OF INDIA VS SUKANTA BEHERA	MR.A.K.BOSE (A.S.C.I.)(O.H.C.) VS	// 0 //
49	CMAPL/0000079/2020	UNION OF INDIA VS NAKULA KUMAR BHUYAN	MR.A.K.BOSE (A.S.C.I.)(O.H.C.) VS	// 0 //
50	CMAPL/0000080/2020	SRINIBASH DAS VS NAROTTAM@B.DAS@BEHER	ADV. VS	// 0 //
51	CMAPL/0000081/2020	DIBYAJYOTI DAS VS STATE OF ORISSA	ADV. VS	// 0 //
52	CMP/0000076/2020	KAURI PRADHAN VS GAURANGA PRADHAN	PRADEEP KUMAR MALLIK VS	// 0 //
53	CMP/0000077/2020	PRASANTA KUMAR JENA VS BISHNUPRIYA DAS ADHIKARI	MANOJ KUMAR MOHANTY VS	// 0 //
54	CMP/0000078/2020	SRIPATI CHARAN BADAJENA VS MOHAN @ MANMOHAN RATH	BANSHIDHAR BAUG VS	// 0 //
55	CMP/0000079/2020	UDAYANATH BHUTIA VS UCCHAB BHUTIA	SAMIR KUMAR MISHRA VS	// 0 //
56	CMP/0000080/2020	BISWAMBAR @ BISWAMOHAN MOHANTY VS JYOSHNA MADHATA PATTNAIK	AMIT PRASAD BOSE VS	// 0 //
57	CMP/0000081/2020	MAMATA SAMANTARAY	H.N.MOHAPATRA	//

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		VS	VS	0
58	CMP/000082/2020	SURESH CHANDRA PATTANAIAK BIJOY KUMAR BEHERA	BIBEKANANDA BHUYAN	//
		VS	VS	0
59	CONTC/0000281/2020	DURGADUTTA RATH LAXMIDHAR MOHANTY	TATHAGATA SAHOO	//
		VS	VS	0
60	CONTC/0000282/2020	JUGAL KISHORE TRIPATHY SUBASH CHANDRA BEHERA	DELIP KUMAR SAHOO	//
		VS	VS	0
61	CONTC/0000283/2020	CHITRA ARUMUGAM MADHUSUDAN PARIDA	ADV	//
		VS	VS	0
62	CONTC/0000284/2020	BIRANCHI NARAYAN MOHANTY SIMANCHAL SAHU	UMESH CHANDRA MAHAPATRA	//
		VS	VS	0
63	CONTC/0000285/2020	RANJANA CHOPRA ARABINDA CH.LENKA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
64	CONTC/0000286/2020	SANTOSH KUMAR DASH REBATI RANA	ADV	//
		VS	VS	0
65	CONTC/0000287/2020	ASHOK KUMAR BHOI KAILASH CHANDRA BEHERA	ADV.	//
		VS	VS	0
66	CONTC/0000288/2020	DEORANJAN KUMARSINGH ABHAYA KUMAR DASH	adv	//
		VS	VS	0
67	CONTC/0000289/2020	G.MATHIVADHAN AJAYA KU.DASH	ADV	//
		VS	VS	0
68	CONTC/0000290/2020	SASWATI MISHRA RAGHUNATH ACHARYA	A.K.SARANGI	//
		VS	VS	0

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69	CONTC/0000291/2020	SOMNATH KUMAR PANDA ACHYUTANANDA ROUT VS	ADV VS	// // ()
70	CONTC/0000292/2020	RAJ KIRAN RAI G. ISRAEL CHARAN SUNA VS	K.K.SWAIN VS	// // ()
71	CONTC/0000293/2020	CHITHRA ARUMUGAM JAYARAM PATEL VS	K.K.SWAIN VS	// // ()
72	CONTC/0000294/2020	CHITHRA ARUMUGAM LALDEO SINGH VS	ADV VS	// // ()
73	CONTC/0000295/2020	ANIL PRADHAN DINABANDHU SAMAL VS	MANOJ KUMAR MALLICK VS	// // ()
74	CONTC/0000296/2020	STATE OF ODISHA SARITA PATRA VS	ADV VS	// // ()
75	CONTC/0000297/2020	GUHA POONAM TAPAS KUMAR SUBASH CHANDRA SAHOO VS	M.PRATAP@PRATAP KUMAR MOHAPATRA VS	// // ()
76	CONTC/0000298/2020	SANJEEV CHOPRA BASUDEV BHANJA VS	ADV VS	// // ()
77	CONTC/0000299/2020	MANOJ KUMAR MOHANTY BHIKARI CHARAN PANDA VS	ADV VS	// // ()
78	CRLA/0000066/2020	CHITHRA ARUMUGAM TAPAN OJHA VS	PRASANNA KUMAR PARHI VS	// // SORO /71 /2013 ()
79	CRLLP/0000002/2020	STATE OF ODISHA STATE OF ODISHA VS REBATI ROUT	STANDING COUNCEL (VIG) VS	// // // CUTTACK VIGILANCE /3 /2008 () //

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80	CRLMA/000021/2020	SURYA NARAYAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /124 /2011 () //
81	CRLMA/000022/2020	ACHYUTA BHOI @ ARCHUT BHOI VS STATE OF ODISHA	ADV. VS	BANGOMUNDA /84 /2019 () //
82	CRLMC/0000208/2020	SANTOSH PATRA VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	DASPALLA /92 /2009 () //
83	CRLMC/0000209/2020	SABITA KANTHA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	KUJANGA /150 /2017 () //
84	CRLMC/0000210/2020	SRIKANT TANTI VS STATE OF ODISHA	ANIRUDHA DAS VS	RAGHUNATHPALI /137 /2019 () //
85	CRLMC/0000211/2020	BAISHNABA@BAISHNABA CH.JENA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //
86	CRLMC/0000212/2020	MANTU@NARAYAN MEHER VS STATE OF ODISHA	TUKUNA KU.MISHRA VS	JUNAGARH /444 /2017 () //
87	CRLMC/0000213/2020	BISWAJIT SARANGI@PAPU VS STATE OF ODISHA	ARABINDA TRIPATHY VS	BAIDESWAR /16 /2018 () //
88	CRLMC/0000214/2020	SUDHIR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /156 /2008 () //
89	CRLMC/0000215/2020	MALATI BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KAPTIPADA /183 /2019 () //
90	CRLMC/0000216/2020	TAPAS MOHAKUD VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 () //
91	CRLMC/0000217/2020	DILLIP KUMAR NATH SHARMA	RABINDRNATH PRUSTY	COLLIERY /117 /2019



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		VS	VS	()
92	CRLMC/0000218/2020	STATE OF ODISHA BANAMALIM BAKIA	RAJIB LOCHAN PATTNAIK	// / /0
		VS	VS	()
93	CRLMC/0000219/2020	STATE OF ODISHA ANIL KUMAR TALI	A.K.SAHOO	// DEOGARH /174 /2001
		VS	VS	()
94	CRLMC/0000220/2020	STATE OF ODISHA MITTON@AMARESAR DASH	SURYA NARYAAN MISHRA	// KAKATAPUR /67 /2015
		VS	VS	()
95	CRLMC/0000221/2020	STATE OF ODISHA DEEPANJALI PATRA	BHABANI SANKAR DAS	// / /0
		VS	VS	()
96	CRLMC/0000222/2020	SIBA SANKAR PATRA SRINIBASH MOHARANA	GOURI MOHAN RATH	// BALIANTA P.S. /142 /2014
		VS	VS	()
97	CRLMP/0000102/2020	STATE OF ODISHA LAXMIDHAR DASH	NIRANJAN PANDA	// / /0
		VS	VS	()
98	CRLMP/0000103/2020	STATE OF ODISHA PRATAP KUMAR DHAL	KRUSHNA CHANDRA DASH	// / /0
		VS	VS	()
99	CRLMP/0000104/2020	STATE OF ORISSA SHANTILATA JENA	PRAMOD KUMAR MISHRA	// / /0
		VS	VS	()
100	CRLMP/0000105/2020	STATE OF ODISHA DAMODAR NAYAK	S.C.CHOUDHURY	// / /0
		VS	VS	()
101	CRLMP/0000106/2020	STATE OF ODISHA AJAYA KUMAR SAHOO	SOUMYA RANJAN DAS	// / /0
		VS	VS	()
102	CRLMP/0000107/2020	SANGITARANI SAHOO ASHALATA JENA	PRAMOD KUMAR MISHRA	// / /0
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2020**

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103	CRLMP/0000108/2020	STATE OF ODISHA SIBA BARIK VS	BIKASH RANJAN PATTANAYAK VS	// / /0 ()
104	CRLMP/0000109/2020	STATE OF ORISSA LAXMIPRIYA BARIK VS	DEEPAK RANJAN SUNDARAY VS	// / /0 ()
105	CRLMP/0000110/2020	STATE OF ODISHA SUMIT KUMAR ROUT VS	RAMA CHANDRA SAHOO VS	// / /0 ()
106	CRLMP/0000111/2020	STATE OF ODISHA SMITARANI DAS VS	SAMBIT SAMAL VS	// / /0 ()
107	CRLMP/0000112/2020	STATE OF ORISSA SWARNALATA SRICHANDAN VS	SUBASH CHANDRA PUSPALAKA VS	// BADAGODA P.S. /209 /2019 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0003693/2019
108	CRLMP/0000113/2020	STATE OF ODISHA PRITIMANJARI GARNAIK VS	SMRUTI RANJAN PATI VS	// / /0 ()
109	CRLREV/0000058/2020	STATE OF ODISHA GOLAK CH. PRADHAN VS	PRAFULLA KUMAR RATH VS	// / /0 ()
110	FAO/0000064/2020	STATE OF ODISHA RAJANIKANTA SAHOO VS	SANGRAM JENA VS	// / / ()
111	FAO/0000065/2020	STATE OF ODISHA M.C. OF RADHA DAMODAR GIRLS U.P. SCHO VS	SANGRAM JENA VS	// / / ()
112	FAO/0000066/2020	STATE OF ODISHA SWATI JENA VS	DEEPALI MOHAPATRA VS	// / / ()
113	FAO/0000067/2020	UNION OF INDIA STATE OF ODISHA VS BENUDHAR MOHANTA	A.G.A. VS	// / / ()

**ORISSA HIGH COURT**

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114	FAO/0000068/2020	STATE OF ODISHA VS SUPRAVA JENA	A.G.A. VS	// 0 //
115	FAO/0000069/2020	STATE OF ODISHA VS M.C. OF BALUNKESWAR BIDYAPITHA JORUM	SR.S.C. (S AND ME) VS	// 0 //
116	FAO/0000070/2020	REBATI BEHERA VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
117	ITA/0000004/2020	PRIANCIPAL COMMISSIONER OF INCOME TAX VS NALCO. LTD.	JUSHAR KANTI SATAPATHY (SR.S.C. OF I.T.)(O.H.C.) VS	// 0 //
118	ITA/0000005/2020	M/S.MILIND GUPTA VS COMMISSIONER OF INCOME TAX (APPEALS) 2	TANMAY MISHRA VS	// 0 //
119	ITA/0000006/2020	M/S.MILIND GUPTA VS COMMISSIONER OF INCOME TAX (APPEALS)	TANMAY MISHRA VS	// 0 //
120	MACA/0000036/2020	DIVISIONAL MANAGEDR, NEW INDIA ASSURANCE VS SUBHASHREE SAHU	ANBACDSATDATHY VS	// 0 //
121	MACA/0000037/2020	DIVISIONAL MANAGEDR, NEW INDIA ASSURANCE VS RANJAN KETAN SAHU	ANBACDSATDATHY VS	// 0 //
122	MACA/0000038/2020	DIVISIONAL MANAGEDR, NEW INDIA ASSURANCE VS RITARANI SAHU	ANBACDSATDATHY VS	// 0 //
123	MACA/0000039/2020	BRANCH MANAGER, M/S. THE NEW INDIA ASSURANCE VS PRAKASH CH.GOUDA	ANBACDSATDATHY VS	// 0 //
124	MACA/0000040/2020	URMILA THEMRIA VS MANORANJAN PRADHAN	SIDHARTHA SAMAL VS	// 0 //
125	MATA/0000014/2020	DR.AJIT AGRAWAL	H.S.MISHRA	//

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		VS	VS	0
126	RPFAM/0000025/2020	NISHA AGARWAL SUSANTA KUJENA @ BALIA	RAJENDRA N.ROUT	//
		VS	VS	0
127	RSA/0000027/2020	SASMITA BARAL @ JENA STATE OF ODISHA	A.G.A.	//
		VS	VS	0
128	RVWPET/0000036/2020	MITHILA ACHARYA STATE OF ORISSA	SR.S.C. (S AND ME)	//
		VS	VS	0
129	RVWPET/0000037/2020	AKSHAYA KUMAR SAHU STATE OF ODISHA	SR.S.C.(S AND ME)	//
		VS	VS	0
130	RVWPET/0000038/2020	RANJIT SWAIN STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
131	RVWPET/0000039/2020	MADHUSUDAN KHADENGA STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
132	RVWPET/0000040/2020	SUBASH CHANDRA SAHU STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
133	RVWPET/0000041/2020	GOPAL KRISHNA PRADHAN STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
134	RVWPET/0000042/2020	BIJAYA KUMAR PRADHAN STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
135	RVWPET/0000043/2020	LAXMI NARAYAN PRADHAN STATE OF ODISHA	SR.S.C. (S AND ME)	//
		VS	VS	0
136	RVWPET/0000044/2020	ADITYA PRASAD TRIPATHY M/S. SAMANTRAY STEEL INDUSTRIES PVT.LTD.	RAJAL SAHOO	//
		VS	VS	0

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137	TRP(C)/0000024/2020	COMMISSIONER OF INCOME TAX JHARA SEFALI MOHANTY VS SOURABH SARIT SAMANTARAY	SAMIR KUMAR MISHRA VS	// // ()
138	TRP(C)/0000025/2020	G.SHRUTILAYA VS P. SRINU	PRASANTA KUMAR SAHOO VS	// // ()
139	TRPCRL/0000009/2020	MONALISHA PRADHAN VS BASANTI DAS	B.S.TRIPATHY-1 VS	PALLAHARA /132 /2019 () //
140	WP(C)/0002586/2020	MIHIR PANDIT MOHANTY VS STATE OF ODISHA	M/S.KAILASH CH.KAR VS	// () //
141	WP(C)/0002587/2020	RANJITA SABAR VS RASMITA SABAR	M/S.BIRAJA PRASANNA DAS VS	// () //
142	WP(C)/0002588/2020	DHIREN KUMAR BEHERA VS THE STATE OF ODISHA	M/S.K.K.MOHANTA VS	// () //
143	WP(C)/0002589/2020	ANANTA KUMAR BARIK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// () //
144	WP(C)/0002590/2020	DURLLAV CHARAN MOHANTY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// () //
145	WP(C)/0002591/2020	SUDAM PADHI VS STATE OF ORISSA	RANJIT SAMAL VS	// () //
146	WP(C)/0002592/2020	PADMINI DALAI VS STATE OF ORISSA	RANJIT SAMAL VS	// () //
147	WP(C)/0002593/2020	PABITRO MOHAN MONTRY VS STATE OF ODISHA	RANJIT SAMAL VS	// () //

**ORISSA HIGH COURT****FILING REPORT AS ON :22/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	WP(C)/0002594/2020	NABIN PANDA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
149	WP(C)/0002595/2020	NARAYAN SAHOO VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
150	WP(C)/0002596/2020	AJIT KUMAR BEHERA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
151	WP(C)/0002597/2020	SHIBARAM DAS VS STATE OF ODISHA	M/S.SAMEER KUMAR DAS VS	// 0 //
152	WP(C)/0002598/2020	PRATAP CHANDRA MOHAPATRA VS R.T.O.CTC	B.M.SARANGI VS	// 0 //
153	WP(C)/0002599/2020	SUNIL KUMAR SAHU VS R.T.O, KEONJHAR	B.M.SARANGI VS	// 0 //
154	WP(C)/0002600/2020	SUNIL KUMAR SAHU VS R.T.O.KEONJHAR	B.M.SARANGI VS	// 0 //
155	WP(C)/0002601/2020	VIKASH KUMAR SINGH VS R.T.O.ROURKELA	B.M.SARANGI VS	// 0 //
156	WP(C)/0002602/2020	ABHISEKH PANDA VS R.T.O, BALASORE	B.M.SARANGI VS	// 0 //
157	WP(C)/0002603/2020	MANAS KUMAR LENKA VS R.T.O.,CUTTACK	B.M.SARANGI VS	// 0 //
158	WP(C)/0002604/2020	GOKUL CHANDRA PANDA VS R.T.O, JAGATSINGHPUR	B.M.SARANGI VS	// 0 //
159	WP(C)/0002605/2020	ANVIL SERVICES	B.M.SARANGI	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		R.T.O.,BBSR		//
160	WP(C)/0002606/2020	M/S.JAGANATH TRANSPORT AND LOGISTIC	M/S.A.PATNAIK	//
		VS	VS	0
		THE CHAIRMAN CUM MANAGING DIRECTOR		//
161	WP(C)/0002607/2020	ANIL SERVICES	B.M.SARANGI	//
		VS	VS	0
		R.T.O.BBSR		//
162	WP(C)/0002608/2020	ANVIL SERVICES	B.M.SARANGI	//
		VS	VS	0
		R.T.O.BBSR		//
163	WP(C)/0002609/2020	ANVIL SERVICES	B.M.SARANGI	//
		VS	VS	0
		R.T.O.,BBSR		//
164	WP(C)/0002610/2020	SANDHYARANI DAS	M/S. S.K.NAYAK-2	//
		VS	VS	0
		THE CHIEF GENERAL MANAGER(ID)		//
165	WP(C)/0002611/2020	ANVIL SERVICES	B.M.SARANGI	//
		VS	VS	0
		R.T.O.,BBSR		//
166	WP(C)/0002612/2020	ANVIL SERVICES	B.M.SARANGI	//
		VS	VS	0
		R.T.O.,BBSR		//
167	WP(C)/0002613/2020	ANIL SERVICES	B.M.SARANGI	//
		VS	VS	0
		R.T.O.,BBSR		//
168	WP(C)/0002614/2020	SUBASH CHANDRA SAHOO	M/S.BIBHUDHENDRA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0002615/2020	HIRANMAYEE SAHOO @ PRUSTY	M/S. GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0002616/2020	JAJNASANI MISHRA	M/S.SUBHASREE MOHANTY	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
171	WP(C)/0002617/2020	ODISHA ADMINISTRATIVE TRIBUNAL SANJIBANI PANDA VS	M/S. SUBHASHREE MOHANTY VS	// // 0
172	WP(C)/0002618/2020	ODISHA ADMINISTRATIVE TRIBUNAL BHARAT CHANDRA MOHANTA VS	SUSHANTA KUMAR MISHRA VS	// // 0
173	WP(C)/0002619/2020	STATE OF ORISSA RATNAMAYEE BEHERA VS	SUBHASREE MOHANTY VS	// // 0
174	WP(C)/0002620/2020	ODISHA ADMINISTRATIVE TRIBUNAL,CTC AJAY KUMAR SAHOO VS	SUBHASREE MOHANTY VS	// // 0
175	WP(C)/0002621/2020	ODISHA ADMINISTRATIVE TRIBUNAL PADMA CHARAN BARIK VS	SUBHASREE MOHANTY VS	// // 0
176	WP(C)/0002622/2020	ODISHA ADMINISTRATIVE TRIBUNAL, CTC SARAT CHANDRA BHATTA VS	SUJATA JENA VS	// // 0
177	WP(C)/0002623/2020	STATE OF ODISHA MAMATA BEHERA VS	SUJATA JENA VS	// // 0
178	WP(C)/0002624/2020	STATE OF ODISHA BIJAY KUMAR PATRA VS	SUJATA JENA VS	// // 0
179	WP(C)/0002625/2020	STATE OF ODISHA GIRISH BEHARI JENA VS	SUJATA JENA VS	// // 0
180	WP(C)/0002626/2020	STATE OF ODISHA LAXMIDHAR SWAIN VS	SUJATA JENA VS	// // 0
181	WP(C)/0002627/2020	STATE OF ODISHA SUKADEV MAHARANA VS	SUJATA JENA VS	// // 0
		STATE OF ODISHA		//



## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0002628/2020	CHANDRAMANI PRADHAN VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
183	WP(C)/0002629/2020	DR.SABITA TANDIA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
184	WP(C)/0002630/2020	M/S.GURU KRIPA TRANAPORT AND LOGISTICS VS THE CHAIRMAN-CUM-MD, MCL	M/S.A.PATNAIK VS	// 0 //
185	WP(C)/0002631/2020	NARAYAN CHANDRA DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
186	WP(C)/0002632/2020	BISHNU CHARAN BEHERA VS STATE OF ODISHA	M/S.GURU PRASAD PATTNAIK VS	// 0 //
187	WP(C)/0002633/2020	DIBAKAR BEHERA VS STATE OF ODISHA	M/S.GURU PRASAD PATTNAIK VS	// 0 //
188	WP(C)/0002634/2020	ALEKH BIHARI LUHA VS STATE OF ODISHA	M/S.GURU PRASAD PATTNAIK VS	// 0 //
189	WP(C)/0002635/2020	B.NARAYANA SUBUDHI VS STATE OF ODISHA	M/S.GURU PRASAD PATTNAIK VS	// 0 //
190	WP(C)/0002636/2020	PRAFULLA KUMAR BARIK VS ODISHA ADMINISTRATIVE TRIBUNAL	M/S. J.M.PATTNAIK VS	// 0 //
191	WP(C)/0002637/2020	PRADIP KUMAR BEHERA VS STATE OF ODISHA	M/S. GURU PRASAD PATTNAIK VS	// 0 //
192	WP(C)/0002638/2020	NARAYAN PRADHAN VS STATE OF ODISHA	B.K.NAYAK-3 VS	// 0 //
193	WP(C)/0002639/2020	ANUPAMA KHATAI	ARIJEET MISHRA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0002640/2020	ALL ODISHA METER READER ASSOCIATION	M/S.SURESH KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0002641/2020	KAILASH CHANDRA BEHERA	M/S.GURU PRASAD PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0002642/2020	KHULANA DEI	M/S.S.L. MEKAP	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0002643/2020	RATNAKAR DAS	P. K. PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0002644/2020	SUNIL KUMAR JOSHI	P. K. PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0002645/2020	SUSMITA BADA PANDA	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0002646/2020	HIMANSHU KUMAR MOHANTY	M/S. BIBHU PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0002647/2020	PRAKASH KUMAR DAS	M/S.K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
202	WP(C)/0002648/2020	DR.RAMESH CHANDRA BEHERA	M/S.AMITABH PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0002649/2020	PRAVASH PANDA	K.C.MAJHI	//
		VS	VS	0
		UNION OF INDIA		//
204	WP(C)/0002650/2020	SANTOSH KUMAR DIXIT	M/S.K.C.MAJHI	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0002651/2020	UNION OF INDIA SARAT CHANDRA SAMAL VS	M/S. SUBIR PALIT VS	// // 0
206	WP(C)/0002652/2020	NATIONAL ALUMINIUM COMPANY LIMITED SWARNALATA SAMANTARAY VS	M/S.K.C.MAJHI VS	// // 0
207	WP(C)/0002653/2020	UNION OF INDIA DEVENDRA KUMAR MOHARANA VS	M/S.K.C.MAJHI VS	// // 0
208	WP(C)/0002654/2020	UNION OF INDIA RASMITA PRADHAN VS	M/S.SHAKTI DATTA TRIPATHY VS	// // 0
209	WP(C)/0002655/2020	EXECUTIVE DIRECTOR NATIONAL ALUMINIUM COMPANY LTD SADASIBA PRADHAN VS	M/S.BIRAJA PRASANNA SATAPATHY VS	// // 0
210	WP(C)/0002656/2020	STATE OF ODISHA SURENDRA PRADHAN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
211	WP(C)/0002657/2020	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	M/S.BISWARANJAN DALAI VS	// // 0
212	WP(C)/0002658/2020	STATE OF ODISHA RABI NAYAK VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
213	WP(C)/0002659/2020	STATE OF ODISHA NILAMANI SATPATHY VS	M/S.S.K.RAY VS	// // 0
214	WP(C)/0002660/2020	COLLECTOR,,JAJPUR BASIDHAR PRADHAN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
215	WP(C)/0002661/2020	STATE OF ODISHA BIDYADHAR PRADHAN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :22/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
216	WP(C)/0002662/2020	AJAY KUMAR SETHI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
217	WP(C)/0002663/2020	PRAKASH PARIDA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
218	WP(C)/0002664/2020	KIRANBALA SINGH VS STATE OF ODISHA	M/S.KRISHNA CHANDRA SAHU VS	// 0 //
219	WP(C)/0002665/2020	SHREE CHEM FOOD (P) LTD VS UNION OF INDIA	M/S. BISWAJIT PARIDA VS	// 0 //
220	WP(C)/0002666/2020	MANAS RANJAN PATRA VS COMMISSIONER CUM SECRETARY TO GOVT.OF ODISHA	M/S.LALATENDU SAMAL VS	// 0 //
221	WP(C)/0002667/2020	SURENDRA MAHANTA VS STATE OF ODISHA	M/S.B.N.PARIDA VS	// 0 //
222	WP(C)/0002668/2020	MANMATHNATH MAHANTA VS STATE OF ODISHA	M/S. B.N.PARIDA VS	// 0 //
223	WP(C)/0002669/2020	SADHU CHARAN MAHANTA VS STATE OF ODISHA	M/S.B.N.PARIDA VS	// 0 //
224	WP(C)/0002670/2020	BIREN PATTNAYAK VS STATE OF ODISHA	M/S.CHANDRAKANTA NAYAK VS	// 0 //
225	WP(C)/0002671/2020	JITENDRA NATH SAHOO VS STATE OF ODISHA	M/S.SMRUTI RANJAN NAYAK VS	// 0 //
226	WP(C)/0002672/2020	DWARIKANATH MOHANTA VS STATE OF ODISHA	M/S.S.B.SATAPATHY VS	// 0 //
227	WP(C)/0002673/2020	MURALIDHAR MOHANTA	M/S.S.B.SATAPATHY	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0002674/2020	SURYA PRAKASHA ARTA BIDYADHAR MANGARAJ		//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0002675/2020	DHANURJAYA MAHANTA	M/S.S.B.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0002676/2020	JAGABANDHU NAYAK	M/S.B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0002677/2020	RAMA CHANDRA DASH	M/S.BASUDEV PUJARI	//
		VS	VS	0
		CHUDAMANI SETH		//
232	WP(C)/0002678/2020	GHASINATH SAHOO	M/S.B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0002679/2020	PREMANANDA SAHOO	M/S.B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0002680/2020	BHAGABAN UPADHYAYA	SUBHASREE MOHANTY	//
		VS	VS	0
		ODISHA ADMINISTRATIVE TRIBUNAL		//
235	WP(C)/0002681/2020	FAKIR CHARAN MAHANTA	M/S.B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0002682/2020	SARAT KUMAR BEHERA	M/C.CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
237	WP(C)/0002683/2020	RANJIT SINGH	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
238	WP(C)/0002684/2020	NRUSHINGHA CHARAN BEHERA	M/S.CHANDAN MISHRA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
239	WP(C)/0002685/2020	UNION OF INDIA NAROTTOM PATI VS	M/S.CHANDAN MISHRA VS	// // 0
240	WP(C)/0002686/2020	UNION OF INDIA PANDAB SAHOO VS	M/S.SUBASH CH.RATH VS	// // 0
241	WP(C)/0002687/2020	THE SECRETARY COOPERATION DEPARTMENT GOVT.OF ODISHA RAKEWSH KUMAR MAHAWAR VS	M/S.P.R.MISHRA VS	// // 0
242	WP(C)/0002688/2020	STATE OF ORISSA KRUSHNA CHANDRA PUROHIT VS	M/S.P.C.MISHRA VS	// // 0
243	WP(C)/0002689/2020	STATE OF ODISHA SANTOSH KUMAR TRIPATHY VS	RASBIHARI MOHAPATRA VS	// // 0
244	WP(C)/0002690/2020	ODISHA ADMINISTRATIVE TRIBUNAL CUTTAC CHITTARANJAN TRIPATHY VS	SUBHASREE MOHANTY VS	// // 0
245	WP(C)/0002691/2020	ODISHA ADMINISTRATIVE TRIBUNAL ARUN BARPANDA VS	M/S.RAMAKANTA SARANGI VS	// // 0
246	WP(C)/0002692/2020	THE STATE OF ODISHA FR.SUSHIL KERKETA VS	M/S.H.M.DHAL VS	// // 0
247	WP(C)/0002693/2020	STATE OF ODISHA M/S.NAYAK ASSOCIATES VS	M/S.RANJIT MOHANTY VS	// // 0
248	WP(C)/0002694/2020	STATE OF ODISHA SABITRI JHARA VS	M/S. RABINDRA KUMAR PRUSTY VS	// // 0
249	WP(C)/0002695/2020	STATE OF ODISHA BASANTA KUMAR PAIKARAY VS	SATYAJIT SAMAL VS	// // 0
		STATE OF ORISSA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :22/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
250	WP(C)/0002696/2020	ANANDA KUMAR ROUT VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
251	WP(C)/0002697/2020	BISWAJIT BISWAL VS STATE OF ODISHA	M/S. RAMAKANTA DAS VS	// 0 //
252	WP(C)/0002698/2020	ABHAYA KUMAR DAS VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
253	WP(C)/0002699/2020	KRISHNA CHANDRA BUDHIA VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
254	WP(C)/0002700/2020	BYASADEV PRADHAN VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
255	WP(C)/0002701/2020	PRAVAKAR BEHERA VS STATE OF ODISHA	M/S.AMIYA KUMAR CHHATOI VS	// 0 //
256	WP(C)/0002702/2020	SAROJINI NAYAK VS STATE OF ODISHA	M/S.CHITRA PADHI VS	// 0 //
257	WP(C)/0002703/2020	JAINUL KHAN VS COLLECTOR,KENDRAPARA	M/S. RANJIT MOHANTY VS	// 0 //
258	WP(C)/0002704/2020	KELU CHARAN MOHAPATRA VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
259	WP(C)/0002705/2020	SANGHAMITRA CHOUDHURY VS STATE OF ODISHA	M/S.L.K.MOHANTY VS	// 0 //
260	WP(C)/0002706/2020	MAYADHAR BISWAL VS CHAIRMAN CUM MANAGING DIRECTOR	M/S.SUBRAT MISHRA VS	// 0 //
261	WP(C)/0002707/2020	BIBHU RANJAN PADHI	M/S.RAJENDRA KUMAR PRADHAN	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0002708/2020	XAVIER INSTITUTE OF MEDICAL SCIENCE AND TECHNOLOGY	M/S.JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ORISSA		//
263	WP(C)/0002709/2020	MAHIMA PRASAD SAHOO	MAYADHAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0002710/2020	TAMALA RANA	M/S.BABITA KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0002711/2020	PARSURAM BEHERA	M/S.JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0002712/2020	SANTOSH KUMAR NAYAK	M/S. AJIT RATH	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0002713/2020	MOHAMMAD LUTFUR RAHEMAN	M/S. K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0002714/2020	PRATAP CHANDRA PRADHAN	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0002715/2020	BHUBANANDA SAHOO	M/S.SRIKAR KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0002716/2020	SAURAV SINGH @ SOURAV	M/S.BIKASH JENA	//
		VS	VS	0
		OMBUDSMAN-II		//
271	WP(C)/0002717/2020	SUSANTA KUMAR SAHOO	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0002718/2020	JATADHARI PRADHAN	M/S.K.K.SWAIN	//
		VS	VS	0



**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
273	WP(C)/0002719/2020	STATE OF ODISHA UPENDRA KUMAR TRIPATHY VS	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
274	WP(C)/0002720/2020	STATE OF ODISHA MS-16498P MAJOR NARESH BABU VS	MANIKA ROY VS	// // ()
275	WP(C)/0002721/2020	UNION OF INDIA PREMRAJ PRADHAN VS	M/S.K.K.SWAIN VS	// // ()
276	WP(C)/0002722/2020	STATE OF ODISHA DHARMARAJ MAHAPATRA VS	M/S.K.K.SWAIN VS	// // ()
277	WP(C)/0002723/2020	STATE OF ODISHA PRATYUSH KUMAR SWAIN VS	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
278	WP(C)/0002724/2020	STATE OF ODISHA SHASTRI BHOI VS	M/S.K.K.SWAIN VS	// // ()
279	WP(C)/0002725/2020	STATE OF ODISHA GIRIJA PRASAD BARIK VS	M/S.K.K.SWAIN VS	// // ()
280	WP(C)/0002726/2020	STATE OF ODISHA HARI MARAKUDA VS	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
281	WP(C)/0002727/2020	STATE OF ODISHA SURESWAR PANDA VS	M/S.K.K.SWAIN VS	// // ()
282	WP(C)/0002728/2020	STATE OF ODISHA PRAHALLAD MALLIK VS	M/S.K.K.SWAIN VS	// // ()
283	WP(C)/0002729/2020	STATE OF ODISHA KRUSHNA CHANDRA MAJHI VS STATE OF ODISHA	M/S.M.PRATAP @ P.K.MOHAPATRA VS	// // () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0002730/2020	DEBASHISH PARHI VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
285	WP(C)/0002731/2020	SARAT KUMAR JENA VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
286	WP(C)/0002732/2020	BHAGABAN CHANDRA PARHI VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
287	WP(C)/0002733/2020	AKHAYA KUMAR CHHOTRAY VS STATE OF ODISHA	M/S.M.PRATAP @ P.K.MOHAPATRA VS	// 0 //
288	WP(C)/0002734/2020	SANTUNU KUMAR PATTANAYAK VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
289	WP(C)/0002735/2020	GANGADHAR TRIPATHY VS STATE OF ODISHA	M/S.M.PRATAP VS	// 0 //
290	WP(C)/0002736/2020	LOHITAKSHYA BIBHAR VS STATE OF ODISHA	M/S.R.ACHARY VS	// 0 //
291	WP(C)/0002737/2020	BIKRAM KUMAR SAMANTARAY VS STATE OF ODISHA	M/S.M.PRATAP @ P.K.MOHAPATRA VS	// 0 //
292	WP(C)/0002738/2020	MANJUMALA JAGAT VS STATE OF ODISHA	M/S.R.ACHARY VS	// 0 //
293	WP(C)/0002739/2020	JOESPH PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
294	WP(C)/0002740/2020	CHANDRA SEKHAR MISHRA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
295	WP(C)/0002741/2020	SACHIN TANDI	RAMDAS ACHARY	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0002742/2020	NARAYAN BARAL	M/S.R.ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0002743/2020	BHASKAR CHANDRA BHUYAN	M/S.VIVEKANAND JENA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0002744/2020	LALITA PANDEY	M/S.TAPOBANITA BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0002745/2020	PRASANTA KUMAR SAHOO	M/S.JIBANANANDA MOHANTY	//
		VS	VS	0
		COLLECTOR CUM DISTRICT MAGISTRATE		//
300	WP(C)/0002746/2020	RAMESH CHANDRA PRADHAN	M/S.BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0002747/2020	ARAKHITA SETHI	M/S.M.PRATAP @ P.K.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0002748/2020	DR.BIVASH CHANDRA RATH	M/S.PRADIPTA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0002749/2020	M/S.KRUSHNA CHARAN SAMAL	M/S.DAMODAR PATI	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0002750/2020	MANAGING COMMITTEE OF KALAM HIGHER SECONDARY SCHOOL	M/S.RAMESH KUMAR SAHU	//
		VS	VS	0
		GOVERNMENT OF ODISHA		//
305	WP(C)/0002751/2020	PRAFULLA JENA	M/S.RAMESH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0002752/2020	PRASANTA BEHERA	TUSHAR KANTA NAYAK	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
307	WP(C)/0002753/2020	STATE OF ODISHA SURESH CHANDRA NAIK VS	M/S.PANCHAN SAHOO VS	// // 0
308	WP(C)/0002754/2020	STATE OF ORISSA AJIT KUMAR PANI VS	M/S.DURGESH NARAYAN RATH VS	// // 0
309	WP(C)/0002755/2020	NATIONAL THERMAN POWER CORPORATION LTD. SUSHANT KUMAR SAHOO VS	M/S. PANCHANAN SAHOO VS	// // 0
310	WP(C)/0002756/2020	STATE OF ODISHA ABHIMANYU MOHANTY VS	M/S.H.S.SATAPATHY VS	// // 0
311	WP(C)/0002757/2020	STATE OF ODISHA MIHIR RANJAN MALLICK VS	M/S.PANCHANAN SAHOO VS	// // 0
312	WP(C)/0002758/2020	STATE OF ODISHA ABHIMANYU MOHANTY VS	M/S.H.S.SATAPATHY VS	// // 0
313	WP(C)/0002759/2020	STATE OF ODISHA BASURU NAGESWAR RAO PATNAIK VS	M/S.PRAKASH RANJAN BARIK VS	// // 0
314	WP(C)/0002760/2020	THE ODISHA STATE HOUSING BOARD MAMATA PRADHAN VS	AMITAV DAS VS	// // 0
315	WP(C)/0002761/2020	STATE OF ODISHA JAYASMITA NAYAK VS	M/S.AMITAV DAS VS	// // 0
316	WP(C)/0002762/2020	STATE OF ODISHA SUJAY KUMAR DEY VS	AMITAV DAS VS	// // 0
317	WP(C)/0002763/2020	STATE OF ODISHA FAKIR MOHAN PRADHAN VS COLLECTOR-CUM-ARBITRATOR, DEOGARH	M/S.S.P.DAS VS	// // 0 //

## ORISSA HIGH COURT

### FILING REPORT AS ON :22/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0002764/2020	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
319	WP(C)/0002765/2020	OMKARA BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
320	WP(C)/0002766/2020	BIKRAMADITYA MAHARANA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
321	WP(C)/0002767/2020	PARAKHITA BEHERA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
322	WP(C)/0002768/2020	MAA ENGINEERING SUPERMARKET SHOP NOMS. VS RECOVERY OFFICER REGIONAL OFFICE	M.S. DURGA PRASAD PRADHAN VS	// 0 //
323	WP(C)/0002769/2020	BALABHADRA PARABHOI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
324	WP(C)/0002770/2020	PRADEEP KUMAR PRADHAN VS COLLECTOR-CUM- ARBITRATOR , DEOGARH	S.P.DAS VS	// 0 //
325	WP(C)/0002771/2020	DURYO PARABHOI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
326	WP(C)/0002772/2020	SIBANI DAS VS STATE OF ODISHA	RANJIT KESHARI SAMAL VS	// 0 //
327	WP(C)/0002773/2020	M/S.ARDENT STEEL LTD. VS STATE OF ODISHA	M/S.S.K.ROUT VS	// 0 //
328	WP(C)/0002774/2020	GOBARDHAN KUMAR @ KAMAR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
329	WP(C)/0002775/2020	PREMSING NAIK @ PREMSINGH NAIK	MOHENDRA KUMAR MOHAPATRO	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0002776/2020	ITI SAHOO	M/S. RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0002777/2020	AMARJIT SINGH	S.P.DAS	//
		VS	VS	0
		COLLECTOR-CUM-ARBITRATOR, KEONJHAR		//
332	WP(C)/0002778/2020	MOHIT THACKER	M/S.B.S.DASPARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0002779/2020	SABITA BISOI	M/S.PRAVAKAR BEHERA	//
		VS	VS	0
		SECRETARY STATE TRANSPORT AUTHORITY		//
334	WP(C)/0002780/2020	MAHESWAR BISOI	M/S.PRAVAKAR BEHERA	//
		VS	VS	0
		SECRETARY STATE TRANSPORT AUTHORITY		//
335	WP(C)/0002781/2020	BILLIYAM KHAKHA	S.P.DAS	//
		VS	VS	0
		COLLECTOR-CUM-ARBITRATOR, DEPGARH		//
336	WP(C)/0002782/2020	SASHADHAR SAHOO	M/S.J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0002783/2020	BINODINI DALAI	M/S.ASIT KU.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0002784/2020	MANOJ SAI	M/S.BASUDEV ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0002785/2020	SASHI MISHRA @ SASI BHUSAN MISHRA	S.P.DAS	//
		VS	VS	0
		COLLECTOR-CUM-ARBITRATOR, DEOGARH		//
340	WP(C)/0002786/2020	RASMI RANJAN PANDA	M/S.DEVASHIS PANDA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
341	WP(C)/0002787/2020	STATE OF ODISHA ARUN KUMAR SAHOO VS	S.P.DAS VS	// // 0
342	WP(C)/0002788/2020	COLLECTOR- CUM -ARBITRATOR, DEOGARH PRASANTA KUMAR MOHANTY VS	M/S. DEVASHIS PANDA VS	// // 0
343	WP(C)/0002789/2020	STATE OF ODISHA PRAKASH KUMAR MALLICK VS	M/S. P.N.BHUTIA VS	// // 0
344	WP(C)/0002790/2020	THE STATE OF ODISHA M/S. BIRAJA CONSTRUCTION VS	PRABODH CHANDRA NAYAK VS	// // 0
345	WP(C)/0002791/2020	STATE OF ODISHA RASHMI PRAVA MOHAKUL VS	M/S.P.C.MISHRA VS	// // 0
346	WP(C)/0002792/2020	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	JYOTIRMAY GUPTA VS	// // 0
347	WP(C)/0002793/2020	STATE OF ODISHA HEMAKANTA BHOI VS	DEEPAK RANJAN SUNDARAY VS	// // 0
348	WP(C)/0002794/2020	STATE OF ODISHA CHAITANYA CHARAN BHANJA VS	JYOTIRMAYA GUPTA VS	// // 0
349	WP(C)/0002795/2020	STATE OF ODISHA SUSHIL KUMAR MANTRY VS	M/S.SIDHARTHA RAY VS	// // 0
350	WP(C)/0002796/2020	INCOME TAX OFFICER SUJATA SAHU VS	DEEPAK RANJAN SUNDARAY VS	// // 0
351	WP(C)/0002797/2020	STATE OF ODISHA KHAGESWAR PAD @ KHAGESWAR ROUT VS	DEEPAK RANJAN SUNDARAY VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :22/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
352	WP(C)/0002798/2020	SUNANDA MAHAPATRA VS STATE OF ODISHA	GOPINAATH PANDA VS	// 0 //
353	WP(C)/0002799/2020	SEENA JENA VS THE STATE OF ODISHA	M/S.RAGHUNATH DASMOHAPATRA VS	// 0 //
354	WP(C)/0002800/2020	KESHAB CHANDRA PRADHAN VS STATE OF ODISHA	M/S.AMIT PRASAD BOSE VS	// 0 //
355	WP(C)/0002801/2020	MANBODH SA VS DEPUTY GENERAL MANAGER	SANJEEV UDAGATA VS	// 0 //
356	WP(C)/0002802/2020	LAXMIDHAR DASH VS COMPETENT AUTHORITY-CUM-LAND ACQUISITION OFFICER	M/S.SUBASH CHANDRA SATAPATHY VS	// 0 //
357	WP(C)/0002803/2020	SUBASH CHANDRA SWAIN VS STATE OF ODISHA	M/S.A.PATTANAIAK VS	// 0 //
358	WP(C)/0002804/2020	MD MALIK KHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
359	WP(C)/0002805/2020	SISIR KUMAR SWAIN VS STATE OF ODISHA	M/S.A.PATTANAIAK VS	// 0 //
360	WP(C)/0002806/2020	SAROJ KUMAR DASH VS STATE OF ODISHA	M/S.A.PATTANAIAK VS	// 0 //
361	WP(C)/0002807/2020	SIBARAM MISHRA VS MANAGING DIRECTOR TRIBAL DEVELOPMENT CO-OPERATIVE CORPORATION OF ORISSA LTD.	ASHOK PATTANAIAK VS	// 0 //
362	WP(C)/0002808/2020	RAMESWAR MAHILA SHG VS STATE OF ODISHA	M/S.A.P.BOSE VS	// 0 //
363	WP(C)/0002809/2020	AMIYA KUMAR BARIK	M/S.RAMA CHANDRA JENA	//



## ORISSA HIGH COURT

### FILING REPORT AS ON :22/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
364	WP(C)/0002810/2020	PRABINK @ PRABINKA PRADHAN	PRAHALLAD SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0002811/2020	PRADEEP CHANDRA DEO	M/S.ANINDYA KU MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
366	WP(C)/0002812/2020	PUSPANJALI PADHI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
367	WP(C)/0002813/2020	GOURANGA CHARAN ROUT	BIBEKANANDA NAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
368	WP(C)/0002814/2020	GOPANGANA PADHY	M/S.PRABHAT KUMAR DASH	//
		VS	VS	0
		CHIEF MANAGER, ANDRA BANDK		//
369	WP(C)/0002815/2020	GAJENDRA BHUYAN	PRASANTA KUMAR PANDA	//
		VS	VS	0
		REGISTRAR, ORISSA ADMINISTRATIVE TRIBUNAL		//
370	WP(C)/0002816/2020	BIDYADHAR DAS	SUBHRANSHU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0002817/2020	PRATAP CHANDRA PARIDA	M/S.PRAKASH KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0002818/2020	JHUNU NAIK	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
373	WP(C)/0002819/2020	BIJAN KUMAR PARIDA	M/S.PRAKASH KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0002820/2020	KRUSHNA CHANDRA PATRA	TUSHAR KANTI SATAPATHY	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
375	WP(C)/0002821/2020	STATE OF ORISSA GAGAN BIHARI NAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
376	WP(C)/0002822/2020	STATE OF ORISSA BASANTA KUMAR SAHOO VS	BIBHUTI BHUSAN MISHRA VS	// // 0
377	WP(C)/0002823/2020	CHIEF GENERAL MANAGER, SBI SUSANTA KUMAR SAMANTARAY VS	M/S.PRAKASH KUMAR JENA VS	// // 0
378	WP(C)/0002824/2020	STATE OF ODISHA JAYANT SUNA VS	M/S.SASIM AJITAV PATTNAIK VS	// // 0
379	WP(C)/0002825/2020	STATE OF ODISHA KHADAL BISOI VS	ROHIT RANJAN RAY VS	// // 0
380	WP(C)/0002826/2020	STATE OF ODISHA BIKRAMSEN SAHU VS	M/S.SASIM AJITAV PATTNAIK VS	// // 0
381	WP(C)/0002827/2020	STATE OF ODISHA NEELACHAL INSTITUTE OF MEDICAL SCIENCES VS	M/S.SASWAT DAS VS	// // 0
382	WP(C)/0002828/2020	STATE OF ODISHA SESHADEV SAHU VS	GURU PRASAD PATTNAIK VS	// // 0
383	WP(C)/0002829/2020	STATE OF ODISHA M/S. MURALINISHA FLYASH BRICKS VS	M/S.FALGUNI RAJGURU MOHAPATRA VS	// // 0
384	WP(C)/0002830/2020	THE OMBUDSMAN-1 (ELECTRICITY) SABITA SAHU VS	M/S.MANOJ KUMAR MOHANTY VS	// // 0
385	WP(C)/0002831/2020	THE COMMISSIONER CUM SECRETARY SACHINANDAN PRADHAN VS	GURU PRASAD PATTNAIK VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :22/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
386	WP(C)/0002832/2020	KAPILA JENA VS STATE OF ODISHA	M/S.NIRANJAN LENKA VS	// 0 //
387	WP(C)/0002833/2020	AVAYA KUMAR PARIDA VS STATE OF ODISHA	GURU PRASAD PATTNAIK VS	// 0 //
388	WP(C)/0002834/2020	M/S.ANUKUL BHANDAR VS THE AUTHORIZED OFFICER CUM CHIEF MANAGER	M/S. BAMADEV BARAL VS	// 0 //
389	WP(C)/0002835/2020	REETANAJALI PATEL VS STATE OF ORISSA	S.K.SAMAL VS	// 0 //
390	WP(C)/0002836/2020	BHAGABAN PATRA VS DY DIRECTOR, HORTICULTURE	GURU PRASAD PATTNAIK VS	// 0 //
391	WP(C)/0002837/2020	SANJEEB KUMAR PANIGRAHI VS STATE OF ORISSA	M/S.S.K.SAMAL VS	// 0 //
392	WP(C)/0002838/2020	SHAKTI PRASANNA SAHU VS STATE OF ORISSA	M/S.S.K.SAMAL VS	// 0 //
393	WP(C)/0002839/2020	M/S. RAMANI TALKIES VS WESCO	SUBRAT SATPATHY VS	// 0 //
394	WP(C)/0002840/2020	RADHARANI SAHOO VS STATE OF ORISSA	M/S.S.K.SAMAL VS	// 0 //
395	WP(C)/0002841/2020	SURENDRA @ SURENDRA KUMAR SAMAL VS NIKUNJA KISHORE DHAL, COMMISSIONER-CUM-SECRETARY	ABIHRAM SWAIN VS	// 0 //
396	WP(C)/0002842/2020	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	GURU PRASAD PATTNAIK VS	// 0 //
397	WP(C)/0002843/2020	GOUTAM MEHER	M/S.S.K.SAMAL	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
398	WP(C)/0002844/2020	DURGA PRASAD DAS	AKHAYA KUMAR PARIDA	//
		VS	VS	0
		UNION OF INDIA		//
399	WP(C)/0002845/2020	ASHUTOSH MOHAPATRA	N.SAHANI	//
		VS	VS	0
		STATE OF ORISSA		//
400	WP(C)/0002846/2020	SUNIL KUMAR SAHOO	M/S.S.K.SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
401	WP(C)/0002847/2020	DHANESWAR NAYAK	ABHIRAM SWAIN	//
		VS	VS	0
		NIKUNJA KISHORE DHAL, COMMISSIONER-CUM-SECRETARY		//
402	WP(C)/0002848/2020	UMESH CHANDRA NAYAK	M/S.S.K.SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
403	WP(C)/0002849/2020	STATE OF ODISHA	ADDL GOVT ADVOCATE	//
		VS	VS	0
		KANHU CHARAN PRADHAN		//
404	WP(C)/0002850/2020	BINOY KUMAR JENA	ASHOK KUMAR PARIDA	//
		VS	VS	0
		UNION OF INDIA		//
405	WP(C)/0002851/2020	SANJAY KU.PATRA	M/S.S.K.SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
406	WP(C)/0002852/2020	BHARAT CHANDRA ROURAY	ABHIRAM SWAIN	//
		VS	VS	0
		NIKUNJA KISHORE DHAL, COMMISSIONER-CUM-SECRETARY		//
407	WP(C)/0002853/2020	TANUSHREE RAKSHIT	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		UNION OF INDIA		//
408	WP(C)/0002854/2020	DIPTIRANJAN ROUT	M/S.S.K.SAMAL	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0002855/2020	STATE OF ORISSA BUDHADEV DANDIA VS	R.N.PATNAIK VS	// // 0
410	WP(C)/0002856/2020	STATE OF ODISHA DEBENDRA KUMAR PARIDA VS	ABHIRAM SWAIN VS	// // 0
411	WP(C)/0002857/2020	NIKUNJA KISHORE DHAL, COMMISSIONER-CUM-SECRETARY HIMANSU KUMAR PATEL VS	M/S.S.K.SAMAL VS	// // 0
412	WP(C)/0002858/2020	STATE OF ORISSA KUSHADHWAJA PARIDA VS	RAJJEET ROY VS	// // 0
413	WP(C)/0002859/2020	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	ABHIRAM SWAIN VS	// // 0
414	WP(C)/0002860/2020	NIKUNJA KISHORE DHAL, COMMISSIONER-CUM-SECRETARY BHAGIRATHI JENA VS	M/S.SUMITRA MOHANTY VS	// // 0
415	WP(C)/0002861/2020	STATE OF ODISHA MIR FARUK ALLI VS	ABHIRAM SWAIN VS	// // 0
416	WP(C)/0002862/2020	NIKUNJA KISHORE DHAL, COMMISSIONER-CUM-SECRETARY ARUN KUMAR ROY VS	ABHIRAM SWAIN VS	// // 0
417	WP(C)/0002863/2020	NIKUNJA KISHORE DHAL TIKI @ SARAT ROUT VS	M/S.SUMITRA MOHANTY VS	// // 0
418	WP(C)/0002864/2020	STATE OF ODISHA SATRUGHAN MALLICK VS	RAJJEET ROY VS	// // 0
419	WP(C)/0002865/2020	OAT, CUTTACK JITENDRA KUMAR MOHANTY VS	ABHIRAM SWAIN VS	// // 0
		NIKUNJA KISHORE DHAL, COMMISSIONER-CUM-SECRETARY		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
420	WP(C)/0002866/2020	AJAYA KUMAR PANDA VS NIKUNJA KISHORE DHAL	ABHIRAM SWAIN VS	// 0 //
421	WP(C)/0002867/2020	CHHABI ROUT VS STATE OF ODISHA	M/S.SUMITRA MOHANTY VS	// 0 //
422	WP(C)/0002868/2020	SAKUNTALA DEI VS NIKUNJA KISHORE DHAL, COMMISSIONER-CUM-SECRETARY	ABHIRAM SWAIN VS	// 0 //
423	WP(C)/0002869/2020	GOVERNING BODY OF MAA KALIKAI SANSKRITIKOLANGENKA VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
424	WP(C)/0002870/2020	KRUSHNA CHANDRA BARIK VS NIKUNJA KISHORE DHAL, COMMISSIONER-CUM-SECRETARY	ABHIRAM SWAIN VS	// 0 //
425	WP(C)/0002871/2020	GADADHAR PRADHAN VS STATE OF ODISHA	SUMITRA MOHANTY VS	// 0 //
426	WP(C)/0002872/2020	NAKULA ROUT VS NIKUNJA KISHORE DHAL, COMMISSIONER-CUM-SECRETARY	ABHIRAM SWAIN VS	// 0 //
427	WP(C)/0002873/2020	BASANTA KUMAR BISWAL VS NIKUNJA KISHORE DHAL	ABHIRAM SWAIN VS	// 0 //
428	WP(C)/0002874/2020	LAXMAN SWAIN VS STATE OF ODISHA	M/S.ASHOK KUMAR MOHAPATRA 1 VS	// 0 //
429	WP(C)/0002875/2020	TAPAN KUMAR MOHANTY VS NIKUNJA KISHORE DHAL, COMMISSIONER-CUM-SECRETARY	ABHIRAM SWAIN VS	// 0 //
430	WP(C)/0002876/2020	MAHENDRA CH.BISWAL VS NIKUNJA KISHORE DHAL	ABHIRAM SWAIN VS	// 0 //
431	WP(C)/0002877/2020	BUDHIRAMA BEHERA	M/S.DEVASHIS PANDA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	WP(C)/0002878/2020	SYAM SUNDAR NAYAK	M/S.A.PATTANAİK	//
		VS	VS	()
		STATE OF ODISHA		//
433	WP(C)/0002879/2020	SARAT CHANDRA SAHOO	ABHIRAM SWAIN	//
		VS	VS	()
		NIKUNJA KISHORE DHAL		//
434	WP(C)/0002880/2020	RAJEEV MITTAL	M/S.SOUMYA MISHRA	//
		VS	VS	()
		CUTTACK DEVELOPMENT AUTHORITY		//
435	ABLAPL/0001071/2020	SIBANI MANDAL	SANADA PRASAD DASH	CHANDUA /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0001072/2020	NARASINGH SAHU	SRINIVAS MOHANTY	CHANDRASEKHARPUR /457 /2019
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0001073/2020	JAYASHREE @ N.JAYASHREE	BIJAYA KUMAR BEHERA-1	BAIDYANATHPUR /290 /2019
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0001074/2020	LAXMIPRIYA SINGH	ARUN KUMAR BUDHIA	PATTAMUNDAI /8 /2016
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0001075/2020	BISWAJIT GAIGOURIA	UDIT RANJAN JENA	BOUDH /255 /2019
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0001076/2020	ASHOK KUMAR PRADHAN	BIPLABA P.B.BAHALI	//0
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0001077/2020	KALICHARAN SEE	JAYANTA KU. MAJHI	BALIAPAL /15 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0001078/2020	BALAKRUSHNA MAHANANDA	SIDDHARTH PRASAD MISHRA	BINIKA /218 /2019
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0001079/2020	STATE OF ODISHA PRABHAKAR PATRA VS	OM PRAKASH SAHU VS	// BHANJANAGAR /419 /2019 ()
444	ABLAPL/0001080/2020	STATE OF ODISHA PRAMOD KUMAR MAHALIK @ MOHALIK VS	SURESH KUMAR JENA VS	// MANGALPUR /20 /2020 ()
445	ABLAPL/0001081/2020	STATE OF ODISHA LAXMIDHAR BISWAL VS	JAY7ANTA KU. MAJHI VS	// BALASORE SADAR /403 /2019 ()
446	ABLAPL/0001082/2020	STATE OF ODISHA LAXMIPRIYA BISHI VS	PRASANTA KUMAR ROUSTRAY VS	// THELKOLOI PS /3 /2020 ()
447	ABLAPL/0001083/2020	STATE OF ODISHA SUSANTA @ SUSHANTA KUMAR BAG VS	S.K.JOSHI VS	// / /0 ()
448	ABLAPL/0001084/2020	STATE OF ODISHA S.K.RUKMUDDIN @ RUKUDDIN KHAN VS	S.ROUT VS	// MAHANGA /5 /2020 ()
449	ABLAPL/0001085/2020	STATE OF ODISHA BASANTA BEHERA VS	BIDYADHAR MANSINGH VS	// KHURDA P.S. /382 /2018 ()
450	ABLAPL/0001086/2020	STATE OF ODISHA PRADIPTA KUMAR SATAPATHY VS	S.R.MULIA VS	// SALIPUR /222 /2019 ()
451	ABLAPL/0001087/2020	STATE OF ODISHA DILLIP KUMAR NAYAK VS	SAMARENDRA BAHADUR VS	// CHANDABALI /9 /2020 ()
452	ABLAPL/0001088/2020	STATE OF ODISHA KAMALAKANTA MOHAPATRA VS	DEBASNAN DAS VS	// BALIKUDA /7 /2020 ()
453	ABLAPL/0001089/2020	STATE OF ODISHA SURESH NAIK VS STATE OF ODISHA	B.K.SAHOO VS	// ODAGAON /59 /2019 () //



## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0001090/2020	MRUTUNJAYA MANNA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	MARINE PST TALCHUA /19 /2017 () //
455	ABLAPL/0001091/2020	PURNIMA MALIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /258 /2019 () //
456	ABLAPL/0001092/2020	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	NAUGAON /95 /2019 () //
457	ABLAPL/0001093/2020	AJAYA SAHOO VS STATE OF ODISHA	PRADEEP KU PARIDA VS	GURUDIJHATIA /26 /2019 () //
458	ABLAPL/0001094/2020	NACHIKETA PRADHAN VS STATE OF ODISHA	SAMBEET PATTNAYAK VS	BHANJANAGAR /18 /2020 () //
459	ABLAPL/0001095/2020	RATNAKAR ROUT VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK RURAL /36 /2020 () //
460	ABLAPL/0001096/2020	BISIA @ BISWANATHA BISWAL VS STATE OF ODISHA	B.K.NAYAK VS	BALANGA /4 /2020 () //
461	ABLAPL/0001097/2020	ALIA @ SURENDRA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /13 /2020 () //
462	ABLAPL/0001098/2020	NIRANJAN GURU VS STATE OF ODISHA	SURYA NARYAN MISHRA VS	KAKATAPUR /103 /2019 () //
463	ABLAPL/0001099/2020	NIRMAL SAHOO @ BEDA @ CHITTA VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	KAMAKHYANAGAR /80 /2019 () //
464	ABLAPL/0001100/2020	GYANA RANJAN NAYAK VS STATE OF ODISHA	B.K.NAYAK VS	NIMAPADA /334 /2019 () //
465	ABLAPL/0001101/2020	SUDHANSU MOHAN BARIK	SAMARENDRA PATTNAIK	MARKAT NAGAR /10 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0001102/2020	JADU GOUDA	TUKUNA KUMAR MISHRA	KUNDRA /61 /2019
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0001103/2020	MD.SALIQUT	RAJIV KU MAHANTA	CHAMPUA /146 /2019
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0001104/2020	PRATIMA DAS	SAMARENDRA MOHANTY	SUKINDA /308 /2019
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0001105/2020	SATYABHAMA BHUYAN	SAMARENDRA MOHANTY	SUKINDA /308 /2019
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0001106/2020	DHADU SAMANTARAY	A.K.DALEI	PIPLI /197 /2018
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0001107/2020	RAMESH KUMAR MANTRY	H.N.MOHAPATRA	TIGIRIA /5 /2020
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0001108/2020	BRAJA KISHOR JENA	B.B.ROUTRAY	SECTOR-7 /8 /2020
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0001109/2020	GYANA RANJAN JENA	B.B.ROUTRAY	SECTOR-7 /8 /2020
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0001110/2020	BISWANATHA AGRAWALA	SUBHASISH DAS	CHANDRASEKHARPUR /20 /2020
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0001111/2020	RABINDRA PADHI	B.K.SAHOO	NAYAGARH /176 /2019
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0001112/2020	ANANTA KUMAR BEHERA	SAROJ KUMAR PADHI	PIPLI /343 /2019
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0001113/2020	STATE OF ODISHA SUBHRAKANTA SAHOO VS	BIBHU PRASAD MOHANTY VS	// TIRTOL /368 /2019 ()
478	ABLAPL/0001114/2020	STATE OF ODISHA RUDRA MOHANTY VS	BIBHU PRASAD MOHANTY VS	// TIRTOL /368 /2019 ()
479	ABLAPL/0001115/2020	STATE OF ODISHA SANJAYA KUMAR GOUDA VS	S.K.MOHANTY VS	// KABISURYANAGAR (KODALA) /7 /2020 ()
480	ABLAPL/0001116/2020	STATE OF ODISHA PRASANTA JENA VS	USHARANI PATI VS	// KHANTAPADA /410 /2019 ()
481	ABLAPL/0001117/2020	STATE OF ODISHA RAJENDRA SINGH VS	SAROJ KUMAR PADHY VS	// BOIPARIGUDA /198 /2019 ()
482	ABLAPL/0001118/2020	STATE OF ODISHA SIMANCHALA MOHANTY VS	GHANASHYAM MUDULI VS	// CHANDAKA P.S. /137 /2019 ()
483	ABLAPL/0001119/2020	STATE OF ODISHA DILLIP KUMAR PRADHAN VS	PRADEEP KUMAR MOHAPATRA VS	// / /0 ()
484	ABLAPL/0001120/2020	STATE OF ODISHA BALABHADRA @ BALIA DALEI VS	PRAJIT KUMAR PRADHAN VS	// RASOL /123 /2019 ()
485	ABLAPL/0001121/2020	STATE OF ODISHA RAMESH CHANDRA PRADHAN VS	PANCHANAN PANIGRAHI VS	// KABISURYANAGAR (KODALA) /7 /2020 ()
486	ABLAPL/0001122/2020	STATE OF ODISHA HEMANTA KUMAR MAHANTA VS	P.R.SINGH VS	// BARBIL /8 /2020 ()
487	ABLAPL/0001123/2020	STATE OF ODISHA PRAFULLA KUMAR SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// KABISURYANAGAR (P.PUR) /7 /2020 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
488	ABLAPL/0001124/2020	ADITYA PADHAN VS STATE OF ODISHA	PRADEEP KUMAR CHOUDHURY VS	RAMPUR (SONEPUR) /1 /2020 () //
489	ABLAPL/0001125/2020	GANESWAR JENA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PURUSHOTTAMPUR /104 /2009 () //
490	ABLAPL/0001126/2020	BANGARU TANKAYA @ B.TANKA RAO VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	JARADA /1 /2020 () //
491	ABLAPL/0001127/2020	CHAPALA MANDAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	KALIMELA /199 /2019 () //
492	ABLAPL/0001128/2020	SUMAN PATTANAİK VS STATE OF ODISHA	MANAS CHAND VS	MOHANA /232 /2019 () //
493	ABLAPL/0001129/2020	TUKUNA SAHU @ KUNA SAHU VS STATE OF ODISHA	SABYASACHI MISHRA VS	CHHENDIPADA /363 /2019 () //
494	ABLAPL/0001130/2020	NARAHARI ROUT VS STATE OF ODISHA	DEBASISH SAMAL VS	DHUSURI /183 /2018 () //
495	ABLAPL/0001131/2020	AMINA JENA VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	DELANGA /57 /2017 () //
496	ABLAPL/0001132/2020	SASIKANTA BHUTIA VS STATE OF ODISHA	BIJAY KUMAR DASH VS	CHOUWAR /330 /2019 () //
497	ABLAPL/0001133/2020	SUSANTA PRADHAN @ GHANASHYAM PRADHAN VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	JARADA /98 /2016 () //
498	ABLAPL/0001134/2020	KANU PANGI @ KEDAR PANGI VS STATE OF ODISHA	BABITA SAHU VS	SUNABEDA /191 /2019 () //
499	ABLAPL/0001135/2020	MANORANJAN PRADHAN @ MANOJ KUMAR PRADHAN VS STATE OF ODISHA	PRADHAN MANORANJAN VS	KHUNTUNI /69 /2013

**ORISSA HIGH COURT**

**FILING REPORT AS ON :22/01/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0001136/2020	N.BULU PATRA	BINAYA KUMAR MOHANTY	BUGUDA /204 /2015
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0001137/2020	JHUNI JENA @ JHUNA JENA	K.P.MOHANTY	PIPLI /344 /2019
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0001138/2020	MIRZA GAJI BAIG	DIBYAJYOTI SAHOO	KENDRAPARA /189 /2019
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0001139/2020	DHIRAJ SINGH	SULOCHANA PATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0001140/2020	SUKANTI DASH	DEVASHIS PANDA	BADAGODA P.S. /120 /2019
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0001141/2020	SUKANTI DASH	DEVASHIS PANDA	BADAGODA P.S. /97 /2019
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0001142/2020	HAREKRUSHNA JENA	RAMA CHANDRA JENA	JALESWAR /302 /2019
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0001143/2020	SATYABHAMA NAYAK	A.PATTANAİK	DERABIS /10 /2020
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0001144/2020	RAJENDRA KUMAR PATRA	A.PATTANAİK	ODAGAON /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0001145/2020	MADHABA PRADHAN	S.K.MOHANTY	KABISURYANAGAR (KODALA) /315 /2019
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0001146/2020	MADHABA PRADHAN	S.K.MOHANTY	KABISURYANAGAR (KODALA) /320 /2019
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :22/01/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0001147/2020	STATE OF ODISHA MADHABA PRADHAN VS	S.K.MOHANTY VS	// KABISURYANAGAR (KODALA) /316 /2019 ()
512	ABLAPL/0001148/2020	STATE OF ODISHA DUKHIRAM PATEL VS	PRASANTA KUMAR ROUSTRAY VS	// BARGARH SADAR /176 /2019 ()
513	ABLAPL/0001149/2020	STATE OF ODISHA SMRUTI RANJAN SWAIN @ LALA SWAIN VS	SOUMYA MISHRA VS	// BONTH /3 /2020 ()
514	ABLAPL/0001150/2020	STATE OF ODISHA SMRUTI RANJAN SWAIN@ LALA SWAIN VS	SOUMYA MISHRA VS	// BONTH /4 /2020 ()
515	CONTC(CPC)/0000112/2019	STATE OF ODISHA PRATAP KUMAR NAYAK VS	M/S.MANOJ KUMAR MISHRA VS	// () //
516	CONTC(CPC)/0000113/2019	ADITYA PRASAD PADHI, IAS GIRISH KUMAR PARIDA VS	M/S.MANOJ KUMAR MISHRA VS	// () //
517	CONTC(CPC)/0000123/2019	ADITYA PRASAD PADHI, IAS NANDA KISHORE SADANGI VS	M/S.MANOJ KUMAR MISHRA VS	// () //
518	CONTC(CPC)/0000124/2019	ADITYA PRASAD PADHI, IAS NILAMANI MOHAPATRA VS	M/S.MANOJ KUMAR MISHRA VS	// () //
519	CONTC(CPC)/0000167/2019	ADITYA PRASAD PADHI, IAS ARJUNA KUMAR SAMAL VS	M/S.MANOJ KUMAR MISHRA VS	// () //
520	CONTC(CPC)/0000168/2019	ADITYA PRASAD PADHI, IAS TANMAY KUMAR MOHANTY VS	M/S.MANOJ KUMAR MISHRA VS	// () //

# ORISSA HIGH COURT

MISC CASES FILED on :22/01/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	9/2020 RFA/200/2005	SURA SETHY-MP	M/S.UMAKANTA NANDA
2	10/2020 RFA/200/2005	SURA SETHY-MP	M/S.UMAKANTA NANDA
3	11/2020 ELPET/2/2019	R.HARISH PATNAIK-MP	TARANI KANTA BISWAL
4	11/2020 RFA/264/2007	PRASANTA CHITTA RAY-MP	M/S.S.K.NAYAK
5	12/2020 TRPCRL/9/2020	MONALISHA PRADHAN-MP	B.S.TRIPATHY
6	13/2020 MATA/14/2020	DR.AJIT AGRAWAL-MP	H.S.MISHRA
7	21/2020 CMAPL/871/2019	K.LALITENDU KUMAR-MP	M/S NIRMAL R. ROUTRAY,S.MISHRA,T.K.CHOUDHUR
8	22/2020 CMAPL/870/2019	SARAT KU.BHAL-MP	M/S NIRMAL R. ROUTRAY,S.MISHRA,T.K.CHOUDHUR
9	23/2020 CMAPL/77/2020	UNION OF INDIA-MP	MR.A.K.BOSE (A.S.C.I.)(O.H.C.)
10	24/2020 CMAPL/80/2020	SRINIBASH DAS-MP	ADV.
11	25/2020 CONTC/962/2019	BKD INFRASTRUCTURE PVT.LTD.-MP	M/S.PRABODH CH.NAYAK, S.K.ROUT, A.K.PATRA
12	26/2020 CONTC/1383/2019	M/S.NIRAJ CEMENT STRUCTURALS LTD-MP	M/S.DEBENDRA KU. DWIBEDI, S.DWIBEDI, S.DAS, B.P
13	27/2020 CONTC/1379/2019	M/S.NIRAJ CEMENT STRUCTURALS LTD-MP	M/S.DEBENDRA KU. DWIBEDI, S.DWIBEDI, S.DAS, B.P
14	29/2020 TRP(C)/24/2020	JHARA SEFALI MOHANTY-MP	SAMIR KUMAR MISHRA
15	30/2020 TRP(C)/25/2020	G.SHRUTILAYA-MP	PRASANTA KUMAR SAHOO
16	34/2020 RPFAM/312/2019	MANAS RANJAN SETHY@MANAS CH.SETHY-MP	M/S. DEVI PRASAD DASH
17	35/2020 RPFAM/25/2020	SUSANTA KU.JENA @ BALIA-MP	RAJENDRA N.ROUT
18	36/2020 RPFAM/25/2020	SUSANTA KU.JENA @ BALIA-MP	RAJENDRA N.ROUT
19	38/2020 RVWPET/36/2020	STATE OF ORISSA-MP	SR.S.C. (S AND ME)
20	39/2020 RVWPET/36/2020	STATE OF ORISSA-MP	SR.S.C. (S AND ME)
21	40/2020 RVWPET/36/2020	STATE OF ORISSA-MP	SR.S.C. (S AND ME)
22	41/2020 RVWPET/37/2020	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
23	42/2020 RVWPET/37/2020	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
24	43/2020 RVWPET/37/2020	STATE OF ODISHA-MP	SR.S.C.(S AND ME)
25	44/2020 RVWPET/38/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
26	45/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)

27	RVWPET/38/2020 46/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
28	RVWPET/38/2020 47/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
29	RVWPET/39/2020 47/2020	PRASANTA KUMAR NAYAK-MP	SASWAT DAS
30	WPC(OAC)/1629/2015 48/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
31	RVWPET/39/2020 48/2020	NARAYAN PANDEY-MP	SURENDRA KUMAR GARTIA
32	WPC(OAC)/165/2015 49/2020	STATE OF ORISSA-MP	SR.S.C.(S AND ME)
33	RVWPET/34/2020 49/2020	PRASANTA KUMAR NAYAK-MP	SASWAT DAS
34	WPC(OAC)/1629/2015 50/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
35	RVWPET/40/2020 51/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
36	RVWPET/40/2020 52/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
37	RVWPET/40/2020 53/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
38	RVWPET/41/2020 54/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
39	RVWPET/41/2020 55/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
40	RVWPET/41/2020 56/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
41	RVWPET/42/2020 57/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
42	RVWPET/42/2020 58/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
43	RVWPET/42/2020 59/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
44	RVWPET/43/2020 60/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
45	RVWPET/43/2020 61/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
46	RVWPET/43/2020 63/2020	SATYANARAYAN DEV BIJE BADADEULA,PURI-MP	M/S.BIBEKANANDA BHUYAN
47	RSA/44/2018 64/2020	STATE OF ODISHA-MP	A.G.A.
48	RSA/27/2020 65/2020	STATE OF ODISHA-MP	A.G.A.
49	RSA/27/2020 67/2020	LEGAL MANAGER, M/S. RELIANCE G.I.CO. LTD.-MP	SUBRAT SATPATHY
50	FAO/956/2019 68/2020	LEGAL MANAGER, M/S. RELIANCE G.I.CO. LTD.-MP	SUBRAT SATPATHY
51	FAO/957/2019 69/2020	THE MANAGER (LEGAL), M/S.RELIANCE G.I.CO.LTD.-MP	SUBRAT SATPATHY
52	FAO/1002/2019 70/2020	M/S.NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
53	FAO/994/2019 71/2020	M/S.NEW INDIA ASSURANCE CO. LTD.-MP	ADAM ALI KHAN
54	FAO/994/2019 72/2020	STATE OF ODISHA-MP	A.G.A.
55	FAO/67/2020 73/2020	DHANPATI MEHER-MP	BIJAYA KUMAR RAGADA
56	BLAPL/11029/2019 73/2020	STATE OF ODISHA-MP	A.G.A.
57	FAO/67/2020 74/2020	STATE OF ODISHA-MP	A.G.A.
	FAO/68/2020		



58	75/2020 FAO/68/2020	STATE OF ODISHA-MP	A.G.A.
59	76/2020 FAO/69/2020	STATE OF ODISHA-MP	SR.S.C. (S AND ME)
60	76/2020 WA/16/2020	DHIRENDRA KU.BEHERA-MP	ADV.
61	82/2020 MACA/901/2019	RAMA CH.DAS-MP	M/S.B.SINGH
62	83/2020 CRLREV/11/2020	SANTOSH KUMAR PATRA-MP	JAYAKRISHNA MOHAPATRA
63	83/2020 MACA/946/2019	THE DIVISIONAL MANAGER, NATIONAL INSURANCE COM	<del>MAHESH SINHA</del>
64	84/2020 CRLREV/30/2020	DEEPAK KUMAR BEHERA-MP	K.C.TRIPATHY
65	84/2020 MACA/612/2019	DIVISIONAL MANAGER, BAJAJ ALLIANZ G.I.CO.LTD.-MP	KS.ADAM ALI KHAN
66	85/2020 CMP/61/2020	ALEKHA CHANDRA BEHURA-MP	M/S.JASHOBANTA DASH
67	85/2020 CRLREV/58/2020	GOLAK CH. PRADHAN-MP	PRAFULLA KUMAR RATH
68	85/2020 MACA/558/2019	THE G.M.,M/S.CHOLAMANDALAM G.I.CO.LTD.-MP	M/S.ADAM ALI KHAN
69	86/2020 CMP/76/2020	KAURI PRADHAN-MP	PRADEEP KUMAR MALLIK
70	86/2020 CRLREV/58/2020	GOLAK CH. PRADHAN-MP	PRAFULLA KUMAR RATH
71	86/2020 MACA/36/2020	DIVISIONAL MANAGEDR, NEW INDIA ASSURANCE CO.	<del>LSUBMIT SATPATHY</del>
72	87/2020 CMP/79/2020	UDAYANATH BHUTIA-MP	SAMIR KUMAR MISHRA
73	87/2020 MACA/37/2020	DIVISIONAL MANAGEDR, NEW INDIA ASSURANCE CO.	<del>LSUBMIT SATPATHY</del>
74	88/2020 CMP/1288/2018	NANDA KISHORE PRADHAN-MP	M/S.SANJEEV UDGATA
75	88/2020 MACA/38/2020	DIVISIONAL MANAGEDR, NEW INDIA ASSURANCE CO.	<del>LSUBMIT SATPATHY</del>
76	89/2020 CMP/80/2020	BISWAMBAR @ BISWAMOCHAN MOHANTY-MP	AMIT PRASAD BOSE
77	89/2020 MACA/38/2020	DIVISIONAL MANAGEDR, NEW INDIA ASSURANCE CO.	<del>LSUBMIT SATPATHY</del>
78	90/2020 CMP/81/2020	MAMATA SAMANTARAY-MP	H.N.MOHAPATRA
79	90/2020 MACA/730/2018	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.	<del>MKS.MOHAN CH.NAYAK</del>
80	91/2020 CMP/82/2020	BIJOY KUMAR BEHERA-MP	BIBEKANANDA BHUYAN
81	91/2020 MACA/40/2020	URMILA THEMRIA-MP	SIDHARTHA SAMAL
82	92/2020 MACA/40/2020	URMILA THEMRIA-MP	SIDHARTHA SAMAL
83	135/2020 CRLA/166/2016	BIRAMITRA KHAMARI-MP	M/S.SOURA CH.MOHAPATRA
84	136/2020 CRLA/455/2012	P.NOKEYA-MP	H.K.MALLIK
85	136/2020 CRLMC/3729/2015	PRABIN KUMAR NAIK-MP	M/S.SURYA N.SATPATHY
86	137/2020 CRLA/89/2019	SANKAR@SHANKAR SETHY-MP	S.K.BHANJADEO
87	137/2020 CRLMC/209/2020	SABITA KANTHA-MP	ANUGRAHA NARAYAN SAMANTARAY
88	139/2020 CRLA/66/2020	TAPAN OJHA-MP	PRASANNA KUMAR PARHI
89	139/2020	SRIKANT TANTI-MP	ANIRUDHA DAS

90	CRLMC/210/2020 140/2020 CRLA/66/2020	TAPAN OJHA-MP	PRASANNA KUMAR PARHI
91	140/2020 CRLMC/215/2020	MALATI BEHERA-MP	TARA PRASAD MOHAPATRA
92	141/2020 CRLMC/3319/2019	SWARNALATA MOHAPATRA@RITA MOHAPATRA-MP	M/S.BIBHU PRASAD DAS
93	142/2020 CRLMC/217/2020	DILLIP KUMAR NATH SHARMA-MP	RABINDRNATH PRUSTY
94	143/2020 CRLMC/3599/2019	KEDARNATH MUNDARY-MP	SOUMYA MISHRA
95	144/2020 CRLMC/3599/2019	KEDARNATH MUNDARY-MP	SOUMYA MISHRA
96	145/2020 CRLMC/222/2020	SRINIBASH MOHARANA-MP	GOURI MOHAN RATH
97	1122/2020 WP(C)/8898/2018	SUNITA PADHI-MP	SUNITA PADHI(IN PERSON)
98	1123/2020 WP(C)/2587/2020	RANJITA SABAR-MP	M/S.BIRAJA PRASANNA DAS
99	1124/2020 WP(C)/2597/2020	SHIBARAM DAS-MP	M/S.SAMEER KUMAR DAS
100	1125/2020 WP(C)/2610/2020	SANDHYARANI DAS-MP	M/S. S.K.NAYAK
101	1127/2020 WP(C)/2631/2020	NARAYAN CHANDRA DAS-MP	SAMEER KUMAR DAS
102	1128/2020 WP(C)/2401/2020	GOPINATH MISHRA-MP	M/S. SANJIB MOHANTY
103	1129/2020 WP(C)/21376/2014	SAPAN KU.BANARJEE-MP	IN PERSON
104	1130/2020 WP(C)/2639/2020	ANUPAMA KHATAI-MP	ARIJEET MISHRA
105	1131/2020 WP(C)/2640/2020	ALL ODISHA METER READER ASSOCIATION-MP	M/S.SURESH KUMAR JENA
106	1132/2020 WP(C)/2651/2020	SARAT CHANDRA SAMAL-MP	M/S. SUBIR PALIT
107	1133/2020 WP(C)/25063/2019	BANSHIDHAR MISHRA-MP	M/S.CHANDRAKANTA NAYAK
108	1134/2020 WP(C)/2657/2020	SANTOSH KUMAR SAHOO-MP	M/S.BISWARANJAN DALAI
109	1135/2020 WP(C)/15660/2006	TM LOGISTICS-MP	M/S.BIGYAN KU.SHARMA
110	1136/2020 WP(C)/15661/2006	TM LOGISTICS-MP	M/S.BIGYAN KU.SHARMA
111	1137/2020 WP(C)/6444/2007	TM LOGISTICS-MP	M/S.BIGYAN KU.SHARMA
112	1138/2020 WP(C)/2662/2020	AJAY KUMAR SETHI-MP	ANJAN KUMAR BISWAL
113	1139/2020 WP(C)/2664/2020	KIRANBALA SINGH-MP	M/S.KRISHNA CHANDRA SAHU
114	1140/2020 WP(C)/2671/2020	JITENDRA NATH SAHOO-MP	M/S.SMRUTI RANJAN NAYAK
115	1142/2020 WP(C)/934/2018	DEBI PRASAD MOHANTY-MP	M/S.KALI PRASANNA MISHRA
116	1143/2020 WP(C)/19874/2019	M/S.JAI MAA SAMALESWARI FUELS-MP	M/S.BAIBASWATA PANIGRAHI
117	1144/2020 WP(C)/24589/2019	KARUNAKAR NAYAK-MP	M/S.CHANDRAKANTA NAYAK
118	1145/2020 WP(C)/19861/2019	DEBABRATA PANDA-MP	M/S.SAMEER KUMAR DAS
119	1146/2020 WP(C)/19862/2019	DEBADATTA UPADHAYAY-MP	SAMEER KUMAR DAS
120	1147/2020 WP(C)/19863/2019	PRAVAT KUMAR BEHERA-MP	SAMEER KUMAR DAS

121	1148/2020 WP(C)/19864/2019	BIMALENDU MOHANTY-MP	SAMEER KUMAR DAS
122	1149/2020 WP(C)/19865/2019	JOGESH TRIPATHY-MP	SAMEER KUMAR DAS
123	1150/2020 WP(C)/19866/2019	SANJIT PADHI-MP	SAMEER KUMAR DAS
124	1151/2020 WP(C)/19867/2019	BIBHUTI BHUSAN SAHOO-MP	SAMEER KUMAR DAS
125	1152/2020 WP(C)/19868/2019	RAJANIKANTA MAHAPATRA-MP	SAMEER KUMAR DAS
126	1153/2020 WP(C)/19869/2019	BISWA RANJAN BEHERA-MP	SAMEER KUMAR DAS
127	1154/2020 WP(C)/12229/2019	MUKTI TIRKEY-MP	M/S.S.C.CHOUDHURY
128	1155/2020 WP(C)/12230/2019	DUKHU KISAN-MP	M/S.S.C.CHOUDHURY
129	1156/2020 WP(C)/12232/2019	RAMSHRU ORAM-MP	M/S.S.C.CHOUDHURY
130	1157/2020 WP(C)/2701/2020	PRAVAKAR BEHERA-MP	M/S.AMIYA KUMAR CHHATOI
131	1158/2020 WP(C)/2706/2020	MAYADHAR BISWAL-MP	M/S.SUBRAT MISHRA
132	1159/2020 WP(C)/2706/2020	MAYADHAR BISWAL-MP	M/S.SUBRAT MISHRA
133	1160/2020 WP(C)/2714/2020	PRATAP CHANDRA PRADHAN-MP	M/S.M.PRATAP @ PRATAP KUMAR MOHAPATRA
134	1161/2020 WP(C)/2716/2020	SAURAV SINGH @ SOURAV-MP	M/S.BIKASH JENA
135	1162/2020 WP(C)/19988/2019	SOUMYA RANJAN LENKA-MP	M/S.B.S.TRIPATHY 1
136	1163/2020 WP(C)/2720/2020	MS-16498P MAJOR NARESH BABU-MP	MANIKA ROY
137	1166/2020 WP(C)/19937/2018	UNION OF INDIA-MP	M/S.BIMBISAR DASH
138	1167/2020 WP(C)/265/2020	DHANESWAR SAHOO-MP	M/S. SAGARIKA SAHOO
139	1168/2020 WP(C)/265/2020	DHANESWAR SAHOO-MP	M/S. SAGARIKA SAHOO
140	1169/2020 WP(C)/25711/2019	SK.AFTAB AHAMMAD-MP	M/S.PRABODHA CH.NAYAK
141	1172/2020 WP(C)/24737/2019	RAJ KISHORE DASH-MP	M/S. BIRAJA PRASANNA SATAPATHY
142	1173/2020 WP(C)/24737/2019	RAJ KISHORE DASH-MP	M/S. BIRAJA PRASANNA SATAPATHY
143	1174/2020 WP(C)/29476/2019	CHANDRA PRAVA MOHANTY-MP	PRASANT KUMAR DAS
144	1175/2020 WP(C)/20283/2019	DINESH DIXIT-MP	M/S.ANSUMAN BHUYAN
145	1176/2020 WP(C)/2744/2020	LALITA PANDEY-MP	M/S.TAPOBANITA BARIK
146	1177/2020 WP(C)/2748/2020	DR.BIVASH CHANDRA RATH-MP	M/S.PRADIPTA KUMAR MOHANTY
147	1178/2020 WP(C)/2751/2020	PRAFULLA JENA-MP	M/S.RAMESH KUMAR SAHU
148	1179/2020 WP(C)/2759/2020	BASURU NAGESWAR RAO PATNAIK-MP	M/S.PRAKASH RANJAN BARIK
149	1180/2020 WP(C)/844/2020	RANA PRATAP SINGH-MP	M/S.B.S.TRIPATHY(1)
150	1181/2020 WP(C)/2768/2020	MAA ENGINEERING SUPERMARKET SHOP NO.22-MP	M/S. DURGA PRASAD PRADHAN
151	1182/2020 WP(C)/10730/2019	CHOUDHURY BARIHA-MP	M/S.D.R.SUNDARAY
152	1183/2020	ITI SAHOO-MP	M/S. RABI NARAYAN BEHERA

153	WP(C)/2776/2020 1184/2020	MOHIT THACKER-MP	M/S.B.S.DASPARIDA
154	WP(C)/2778/2020 1185/2020	BINODINI DALAI-MP	M/S.ASIT KU.JENA
155	WP(C)/2783/2020 1186/2020	MANOJ SAI-MP	M/S.BASUDEV ROUTRAY
156	WP(C)/2784/2020 1187/2020	KALINGA INSTITUTE OF MINING ENGINEERING AND TECHNOLOGY-MP	SHANUBALY JENA
157	WP(C)/29007/2019 1188/2020	RASMI RANJAN PANDA-MP	M/S.DEVASHIS PANDA
158	WP(C)/2786/2020 1189/2020	PRASANTA KUMAR MOHANTY-MP	M/S. DEVASHIS PANDA
159	WP(C)/2788/2020 1190/2020	SUSHIL KUMAR MANTRY-MP	M/S.SIDHARTHA RAY
160	WP(C)/2795/2020 1192/2020	SEENA JENA-MP	M/S.RAGHUNATH DASMOHAPATRA
161	WP(C)/2799/2020 1193/2020	KESHAB CHANDRA PRADHAN-MP	M/S.AMIT PRASAD BOSE
162	WP(C)/2800/2020 1194/2020	LAXMIDHAR DASH-MP	M/S.SUBASH CHANDRA SATAPATHY
163	WP(C)/2802/2020 1195/2020	MD MALIK KHAN-MP	AMIT PRASAD BOSE
164	WP(C)/2804/2020 1196/2020	RAMESWAR MAHILA SHG-MP	M/S.A.P.BOSE
165	WP(C)/2808/2020 1197/2020	GOPANGANA PADHY-MP	M/S.PRABHAT KUMAR DASH
166	WP(C)/2814/2020 1198/2020	BIDYADHAR DAS-MP	SUBHRANSHU BHUSAN MOHANTY
167	WP(C)/2816/2020 1199/2020	KRUSHNA CHANDRA PATRA-MP	TUSHAR KANTI SATAPATHY
168	WP(C)/2820/2020 1200/2020	BASANTA KUMAR SAHOO-MP	BIBHUTI BHUSAN MISHRA
169	WP(C)/2822/2020 1201/2020	NEELACHAL INSTITUTE OF MEDICAL SCIENCES-MP	M/S.SASWAT DAS
170	WP(C)/2827/2020 1202/2020	M/S. MURALINISHA FLYASH BRICKS-MP	M/S.FALGUNI RAJGURU MOHAPATRA
171	WP(C)/2829/2020 1203/2020	SABITA SAHU-MP	M/S.MANOJ KUMAR MOHANTY
172	WP(C)/2830/2020 1204/2020	KAPILA JENA-MP	M/S.NIRANJAN LENKA
173	WP(C)/2832/2020 1205/2020	M/S.ANUKUL BHANDAR-MP	M/S. BAMADEV BARAL
174	WP(C)/2834/2020 1206/2020	REETANAJALI PATEL-MP	S.K.SAMAL
175	WP(C)/2835/2020 1207/2020	M/S.ANUKUL BHANDAR-MP	M/S. BAMADEV BARAL
176	WP(C)/2834/2020 1208/2020	SANJEEB KUMAR PANIGRAHI-MP	M/S.S.K.SAMAL
177	WP(C)/2837/2020 1209/2020	SHAKTI PRASANNA SAHU-MP	M/S.S.K.SAMAL
178	WP(C)/2838/2020 1210/2020	M/S. RAMANI TALKIES-MP	SUBRAT SATPATHY
179	WP(C)/2839/2020 1211/2020	RADHARANI SAHOO-MP	M/S.S.K.SAMAL
180	WP(C)/2840/2020 1212/2020	GOUTAM MEHER-MP	M/S.S.K.SAMAL
181	WP(C)/2843/2020 1213/2020	SUNIL KUMAR SAHOO-MP	M/S.S.K.SAMAL
182	WP(C)/2846/2020 1214/2020	ASHUTOSH MOHAPATRA-MP	N.SAHANI
183	WP(C)/2845/2020 1215/2020	UMESH CHANDRA NAYAK-MP	M/S.S.K.SAMAL
	WP(C)/2848/2020		

184	1216/2020 WP(C)/2849/2020	STATE OF ODISHA-MP	ADDL GOVT ADVOCATE
185	1217/2020 WP(C)/2851/2020	SANJAY KU.PATRA-MP	M/S.S.K.SAMAL
186	1218/2020 WP(C)/2854/2020	DIPTIRANJAN ROUT-MP	M/S.S.K.SAMAL
187	1219/2020 WP(C)/2857/2020	HIMANSU KUMAR PATEL-MP	M/S.S.K.SAMAL
188	1220/2020 WP(C)/2860/2020	BHAGIRATHI JENA-MP	M/S.SUMITRA MOHANTY
189	1221/2020 WP(C)/2860/2020	BHAGIRATHI JENA-MP	M/S.SUMITRA MOHANTY
190	1222/2020 WP(C)/2863/2020	TIKI @ SARAT ROUT-MP	M/S.SUMITRA MOHANTY
191	1223/2020 WP(C)/2863/2020	TIKI @ SARAT ROUT-MP	M/S.SUMITRA MOHANTY
192	1224/2020 WP(C)/2867/2020	CHHABI ROUT-MP	M/S.SUMITRA MOHANTY
193	1225/2020 WP(C)/2867/2020	CHHABI ROUT-MP	M/S.SUMITRA MOHANTY
194	1226/2020 WP(C)/2871/2020	GADADHAR PRADHAN-MP	SUMITRA MOHANTY
195	1227/2020 WP(C)/2871/2020	GADADHAR PRADHAN-MP	SUMITRA MOHANTY
196	1228/2020 WP(C)/2874/2020	LAXMAN SWAIN-MP	M/S.ASHOK KUMAR MOHAPATRA 1
197	1229/2020 WP(C)/2877/2020	BUDHIRAMA BEHERA-MP	M/S.DEVASHIS PANDA
198	1230/2020 WP(C)/2880/2020	RAJEEV MITTAL-MP	M/S.SOUMYA MISHRA
199	2/2020 ARBP/81/2017	M/S.UDRA CONSTRUCTION PVT.LTD.-MP	
200	2/2020 CEREF/5/2003	NALCO LTD.-MP	
201	14/2020 CRLMP/316/2019	SURENDRA KUMAR SAHU@MOHAPATRA-MP	
202	15/2020 CRLMP/1453/2019	SHIVA PRASAD SAMANTRAY-MP	
203	72/2020 BLAPL/10383/2019	SIPRASMITA JENA @ LIKU-MP	
204	75/2020 WA/208/2017	MANISH KU. TURAKHIA-MP	
205	77/2020 WA/207/2017	MANISH KU. TURAKHIIA-MP	
206	78/2020 WA/207/2017	MANISH KU. TURAKHIIA-MP	
207	87/2020 CRLREV/768/2019	GOBARDHAN NAYAK-MP	
208	135/2020 CRLMC/3494/2019	SURAJ MOHANTY-MP	
209	138/2020 CRLA/484/2010	SANTHA CHARAN PATTNA-MP	
210	138/2020 CRLMC/3/2020	SIMANCHAL SWAIN-MP	
211	147/2020 ABLAPL/9441/2019	SAGAR BEHERA-MP	
212	148/2020 ABLAPL/17512/2019	SONA MURMU-MP	
213	149/2020 ABLAPL/17368/2019	BIRA @ LAXMIDHAR PAL-MP	
214	150/2020 ABLAPL/10744/2019	IDRISH KHAN-MP	
215	151/2020	MD.SIDIQUE QURAIISHI-MP	

216	ABLAPL/11018/2019 152/2020	SANTOSH KU.SAHU-MP
217	ABLAPL/5322/2017 1126/2020 WP(C)/29361/2019	MANORANJAN NANDA-MP
218	1141/2020 WP(C)/21632/2019	SANJUKTA MOHAPATRA-MP
219	1164/2020 WP(C)/25540/2019	KAILASH NAIK-MP
220	1165/2020 WP(C)/28173/2019	BICHITRA KU.SAHOO-MP
221	1170/2020 WP(C)/13433/2004	NALCO.-MP
222	1171/2020 WP(C)/25190/2019	ANIRUDHA DASH-MP
223	1191/2020 WP(C)/25385/2019	GOBARDHAN BHUYAN-MP